

Annexure - 6

Name of the Corporate Debtor: Epitome Residency Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on: 18/08/2023

List of Operational Creditors (Employees)

Sr. No	Name of Authorised Representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Ravinder Singh Rawat	29-06-2023	50,55,875	37,09,127	Employees dues	No	-	-	-	-	13,46,748	-
2		Ambrose Raju Nadar	29-06-2023	8,91,944	7,22,159	Employees dues	No	-	-	-	-	1,69,785	-
3		Vivek Vinod Jani	29-06-2023	31,43,759	15,90,448	Employees dues	No	-	-	-	-	15,53,311	-
4		Karan Baban Shedge	29-06-2023	3,53,225	2,64,325	Employees dues	No	-	-	-	-	88,900	-
5		Jigar Chandulal Thoria	29-06-2023	28,89,955	17,38,147	Employees dues	No	-	-	-	-	11,51,808	-
6		Vikas Vishnu Jadhav	29-06-2023	26,11,786	22,67,348	Employees dues	No	-	-	-	-	3,44,438	-
7		Jiten Bhagwan Uttvani	29-06-2023	77,54,952	39,93,172	Employees dues	No	-	-	-	-	37,61,780	-
8		Ashish Narendra Shah	29-06-2023	2,42,44,103	2,42,44,103	Employees dues	No	-	-	-	-	-	-
9		Neeta Ravindra Masurkar	29-06-2023	25,46,362	22,39,591	Employees dues	No	-	-	-	-	3,06,771	-
10		Ajay Anant Vaje	30-06-2023	11,96,874	-	Employees dues	No	-	-	-	-	11,96,874	-
11		Sanjay Kumar	14-07-2023	5,46,975	-	Employees dues	No	-	-	-	-	5,46,975	-
12		Ronak Natwarlal Unadkat	20-07-2023	14,88,939	-	Employees dues	No	-	-	-	-	14,88,939	-
13		Terence Jude Pinto	02-08-2023	44,09,414	-	Employees dues	No	-	-	-	-	44,09,414	-
		TOTAL		5,71,34,163	4,07,68,420			-	-	-	-	1,63,65,743	

General Notes: -

1. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information, or clarifications.
2. In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.